

# HIGH COURT OF CHHATTISGARH: BILASPUR

## ORDER

No. 726 /Confdl./2019  
II-2-1/2019

Bilaspur, dated the 02<sup>nd</sup> July, 2019

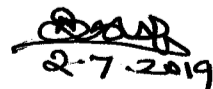
The following Members of Higher Judicial Service, as specified in Column No. (2) of the table below, are hereby transferred from the place mentioned in Column No. (3) and are posted on the post of Special Judge of the Special Court established by the State Government under Section 14 of the Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989 at the place mentioned in Column no. (4) from the date they assume charge of their office(s) and;

The following Members of Higher Judicial Service are appointed as Additional Sessions Judge for the Sessions Division mentioned in Column No. (5) from the date they assume charge of their office(s): -

**TABLE**

S. No.	Name & presently posted as	From	To	Sessions Division	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1)	Shri Vijay Kumar Hota, Special Judge under SC/ST (P.A.)	Raigarh	Raipur	Raipur	Special Judge under SC & ST (P.A.) Act
2)	Shri Mansoor Ahmed, Special Judge under SC/ST (P.A.)	Durg	Rajnandgaon	Rajnandgaon	Special Judge under SC & ST (P.A.) Act
3)	Smt. Girija Devi Meravi, I Additional District & Sessions Judge	Surajpur	Raigarh	Raigarh	Special Judge under SC & ST (P.A.) Act
4)	Shri Harish Kumar Awasthi, Additional District and Sessions Judge (F.T.C.)	Durg	Durg	Durg	Special Judge under SC & ST (P.A.) Act

BY ORDER OF THE HIGH COURT

  
2-7-2019

(NEELAM CHAND SANKHLA)  
REGISTRAR GENERAL

Contd...2/-

(2)

Endt. No. 727/Confdl./2019  
II-2-1/2019

Bilaspur, dated the 02<sup>nd</sup> July, 2019

Copy forwarded to: -

- (1) Deputy Registrar-cum-Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (14) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
- (15) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
- (16) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (17) Registrar (Vigilance/ I. & E.), High Court of Chhattisgarh, Bilaspur for information.
- (18) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (19) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Atal Nagar, Raipur for information.
- (20)
  - i. Shri Vijay Kumar Hota, Special Judge under SC/ST (P.A.), Raigarh,
  - ii. Shri Mansoor Ahmed, Special Judge under SC/ST (P.A.), Durg, *for information and compliance. He is directed to take charge at his new place of posting on or before 18.07.2019 and send his handing and taking over charge reports. He is further directed that if he is in occupation of Government accommodation, he should vacate the same within 15 days from the date of this order under intimation to this Registry.*

Contd...3/-

(3)

- iii. Smt. Girija Devi Meravi, I Additional District & Sessions Judge, Surajpur for information and compliance. She is directed to take charge at her new place of posting on or before 18.07.2019.
- iv. Shri Harish Kumar Awasthi, Additional District and Sessions Judge (F.T.C.), Durg for information and compliance. He is directed to take over charge of his new post as soon as the present incumbent hands over charge and send his handing and taking over charge reports to the Registry.
- (21) District & Sessions Judge, Surajpur for information. He is requested to impress upon the transferred Officer that if the transferred officer is in occupation of Government accommodation, she should vacate the same within 15 days from the date of this order under intimation to this Registry. He is also requested to send immediately the handing over charge report of transferred Officer to this Registry.
- (22) District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujganj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Uttar Bastar (Kanker) for information.
- (23) Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- (24) Additional Registrar (Admn./ D.E./ Classification/ Judicial/ O/o R.G. & E.), High Court of Chhattisgarh, Bilaspur for information.
- (25) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (26) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (27) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (28) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (29) Deputy Registrar (Confidential/Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
- (30) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (31) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (32) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (33) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

  
2-7-2019  
(NEELAM CHAND SANKHLA)  
REGISTRAR GENERAL